

### **Second phase of JNNURM**

2228. SHRI B.K. HARIPRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has proposed a massive outlay of Rupees one lakh crore for the second phase of JNNURM to run over seven years to cater to cities with a population of over five lakh;

(b) whether for the proposed second phase of JNNURM, Government has evolved a new funding pattern; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (c) The hundred days agenda of the Ministry refers to a concerted effort to include cities with population of 5 lakh and above under Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The proposal is under formulation/consideration.

### **Transfer of DDA colonies to MCD**

2229. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority (DDA) transfers its newly built colonies to Municipal Corporation of Delhi (MCD) from time to time;

(b) whether the transfer of Rohini colony Sector 20, 21 and 22 is under consideration for sometime; and

(c) if so, the reasons for delay in transfer and by when Government proposes expeditious transfer in the interest of its residents for availing civic services?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (c) Yes, Sir. DDA has informed that 12 housing pockets have already been handed over to MCD, and that there is delay on part of MCD in taking over of services. DDA has further informed that the matter has been pursued with Engineer-in-Chief, MCD, and handing over of peripheral storm water, drains of Sector 20, 21 and 22, Rohini is under process of transfer and is likely to be handed over shortly. DDA has stated that the other remaining services, viz. roads, paths, storm water drains, horticulture and street lighting of plotted schemes will be handed over on priority basis.

### **Balconies in DDA colonies**

2230. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the open balconies upto 3 feet breadth meant for providing shade, protecting windows, doors, etc. from sun and rain to the houses on plots in DDA colonies are unauthorized, although DDA flats have balconies;